

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
TEKNIK PLANT AND MACHINERY MFG CO PVT LTD OPERATING AT W-132 S
BLOCK BHOSARI INDUSTRIAL ESTATE PUNE , MAHARASHTRA 411026
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) & is Subject to extension/ exclusion as prayed in
IA No. 3203/2023 with Hon'ble NCLT Mumbai Bench

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Teknik Plant and Machinery MFG Co Pvt Ltd CIN No U24111MH1981PTC024672
2.	Address of the registered office	W 132 S Block Bhosari Industrial Estate, Pune, Maharashtra 411026.
3.	URL of website	No Web site of CD
4.	Details of place where majority of fixed assets are located	W 132 S Block Bhosari Industrial Estate, Pune, Maharashtra 411026.
5.	Installed capacity of main products/ services	Cannot be defined.
6.	Quantity and value of main products/ services sold in last financial year	As per the Financial Year 2020-21 Quantity- Not Applicable – Total Revenue Rs 10,582.
7.	Number of employees/ workmen	NIL as on CIRP date
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	a) Last available financial statements (with Schedules) of two years – Can be obtained by mailing at camodilalpamecha@gmail.com b) List of Creditors available at the website of IBBI i.e https://ibbi.gov.in/en/claims/claim-process/U24111MH1981PTC024672 c) Relevant dates for subsequent event of the Process i. Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plants to Prospective Resolution Applicants 12/09/2023 ii last date for submission of Resolution Plan 12/10/2023
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by mailing at camodilalpamecha@gmail.com
10.	Last date for receipt of expression of interest	13/08/2023
11.	Date of issue of provisional list of prospective resolution applicants	23/08/2023
12.	Last date for submission of objections to provisional list	28/08/2023
13.	Process email id to submit EOI	camodilalpamecha@gmail.com



Modilal Pamecha

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Date 29/07/2023

Place: Mumbai

Interim Resolution Professional of

Teknik Plant and Machinery MFG Co Pvt Ltd

IBBI/PA-001/IP-P01231/2018-2019/12127

AFA Valid Till 19/10/2023, C-802 Padmarag , JB Nagar Andheri East Mumbai 59